

HIGH COURT OF MADHYA PRADESH

CONC No.49/2014

Indore, Dated : 15.11.2018

Shri Amit S. Agrawal, learned senior counsel with Shri Koustubh Pathak, learned counsel for the petitioner submits that the order passed by this Court has been complied with, therefore, nothing survives in the contempt petition.

The contempt petition is accordingly dismissed as infructuous.

**(Prakash Shrivastava)
Judge**